

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:499  
ANSWERED ON:10.05.2012  
DIVERSION OF PETROL PUMP DEALERSHIP  
Bhujbal Shri Sameer

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total number of petrol pump dealers in the country including Maharashtra, State/UT-wise;
- (b) whether some petrol pump dealers who were originally allotted petrol pumps by various Oil Marketing Companies (OMCs) have sub-letted/diverted them to others during the last two years in the country particularly in Maharashtra, State/UT-wise; and
- (c) the corrective measures being taken by the Government in this regard?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS (SHRI JAIPAL REDDY)

(a)to(c) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 499 TO BE ANSWERED ON 10.5.2012 REGARDING DIVERSION OF PETROL PUMP DEALERSHIP

As on 1.4.2012, there are 42,138 retail outlets (ROs) of public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) in the country including 3837 ROs in the State of Maharashtra. The State/UT-wise details are given in Annexure-I.

There are 30 cases of sub-letting / diversion of RO dealership of public sector OMCs in the country during last two years. The detail are given below:

State/UT	Number
Andhra Pradesh	3
Delhi	1
Gujarat	3
Haryana	3
Kerala	3
Punjab	6
Rajasthan	2
Tamil Nadu	6
Uttar Pradesh	2
Madhya Pradesh	1
Total	30

There is no established case of sub-letting/diversion of RO dealership in the State of Maharashtra.  
In all established cases of sub-letting/diversion of RO dealership, the dealership is terminated.